

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.06.2023

**ORDER NO. 110 of 2023**

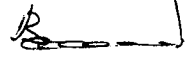
Hon'ble President is pleased to partially modify the roster order no. 76 of 2023 for CESTAT, New Delhi on 30.06.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 30.06.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	C/ROM/50121/2023 in C/52239/2021 Midas Fertchem Impex Pvt. Ltd. vs. CC New Delhi  C/ROM/50122/2023 in C/52242/2021 Midas Import Corporation vs. CC New Delhi

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar